GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO. 4338 TO BE ANSWERED ON 11/08/2016

Testing of Ground Water

†4338. SHRI.VIJAY KUMAR HANSDAK, DR.RAMESH POKHRIYAL "NISHANK" SHRI BHARAT SINGH

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has set up any new laboratories for testing the quality of ground water and if so, the number of such new laboratories set up during each of the last three years and the current year, State-wise;
- (b) whether there is any monitoring mechanism for ensuring safe drinking water in the country and if so, the details thereof; and
- (c) the steps taken by the Government to deal with the problem of polluted drinking water and to provide safe drinking water in various parts of the country including Jharkhand, Uttarakhand and Uttar Pradesh, State-wise?

ANSWER

MINISTER OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Yes Madam. As reported by the States into the online Integrated Management Information System (IMIS) of the Ministry, the details of new laboratories established by the States for testing of quality of water including ground water used for drinking water in rural area during last three years and the current year is given in the **Annexure-I.**
- (b) In order to streamline the mechanism of testing quality of drinking water, the Ministry has published the Uniform Drinking Water Quality Monitoring Protocol and widely distributed to all the States upto the district level. As per the guidelines State level laboratory shall focus on monitoring specific contaminants like heavy metals, pesticides and conduct virological examination if bacteriological contamination is very high. The District and Sub-district laboratories should monitor twice a year every source for bacteriological parameters and once a year for chemical parameters. The test results are being captured in Integrated Management Information System (IMIS) of the Ministry as a monitoring mechanism.

(c) Rural drinking water supply is a State subject. The Ministry of Drinking Water and Sanitation, Government of India assists the States technically and financially in providing safe drinking water in the rural areas of the country through the centrally sponsored National Rural Drinking Water Programme (NRDWP). This Ministry by organizing various workshops, exhibitions and field visits shares / showcases various technologies / best practices to officials of States for benefitting them in implementation of Rural Water Supply Schemes. In addition to this, the Ministry through a high level expert committee suggest various innovative technologies to the States for selection by them as per their requirement. Also, in collaboration with National Remote Sensing Centre (NRSC), this Ministry had got prepared Hydro-Geo-Morphological (HGM) Maps (Ground Water Prospect Maps) and these maps can be effectively used to drill down to correct locations both for production wells as well as artificial ground water re-charge sites.

States have been advised to prioritize coverage of all arsenic & fluoride affected habitations with safe & perennial surface water based piped water supply schemes as the permanent & sustainable solution. Under NRDWP, upto 67% funds released to the States could be utilized for coverage and tackling water quality problems.

Further on recommendation of NITI Aayog, the Government of India had released Rs 800 crore in March' 2016 to provide community water purification plants in all remaining arsenic and fluoride affected habitations by March' 2017 so that 8-10 litres per capita per day of safe drinking water is made available in these arsenic and fluoride affected habitations for drinking and cooking purposes, as short term measures. In addition, funds to the tune of Rs.100 Crore each are also provided for tackling arsenic and fluoride problems in West Bengal and Rajasthan respectively for the last mile connectivity in commissioning surface water based piped water supply schemes. State-wise release of funds is given in **Annexure-II**.

Annexure-I

Referred in the reply to Lok Sabha Unstarred Question No. 4338 due for reply on $11/8/2016\,$

State-wise No. of laboratories established in current year and during each of the last three year for testing of quality of drinking water supplied to rural area

last three year for testing of quality of drinking water supplied to rural area											
S. No.	State Name	2013-2014	2014-2015	2015-2016	2016-2017 (Till 08-08-2016)						
1	ANDAMAN and NICOBAR	0	0	0	0						
2	ANDHRA PRADESH	3	0	0	0						
3	ARUNACHAL PRADESH	2	0	0	0						
4	ASSAM	8	21	0	0						
5	BIHAR	0	0	0	0						
6	CHANDIGARH	0	0	0	0						
7	CHATTISGARH	23	3	0	0						
8	DADRA & NAGAR HAVELI	0	0	0	0						
9	DAMAN & DIU	0	0	0	0						
10	DELHI	0	0	0	0						
11	GOA	0	0	0	0						
12	GUJARAT	14	22	2	15						
13	HARYANA	0	1	0	0						
14	HIMACHAL PRADESH	14	9	2	0						
15	JAMMU AND KASHMIR	22	17	6	0						
16	JHARKHAND	0	0	2	0						
17	KARNATAKA	16	94	20	0						
18	KERALA	0	13	2	0						
19	LAKSHADWEEP	0	0	0	0						
20	MADHYA PRADESH	1	0	0	0						
21	MAHARASHTRA	117	0	13	0						
22	MANIPUR	0	0	0	0						
23	MEGHALAYA	16	0	0	0						
24	MIZORAM	0	0	0	0						
25	NAGALAND	0	0	0	0						
26	ODISHA	1	0	0	0						
27	PUDUCHERRY	0	0	0	0						
28	PUNJAB	0	1	0	0						
29	RAJASTHAN	66	60	37	0						
30	SIKKIM	0	0	0	0						
31	TAMIL NADU	0	0	0	0						
32	TELANGANA	7	1	0	0						
33	TRIPURA	0	0	0	0						
34	UTTAR PRADESH	1	3	0	0						
35	UTTARAKHAND	15	0	0	0						
36	WEST BENGAL	51	48	0	0						
	Total	377	293	84	15						

Annexure-II

Referred in the reply to Lok Sabha Unstarred Question No. 4338 due for reply on 11/8/2016

State-wise No. of Arsenic and Fluoride Affected Habitations and Total Population Affected (as per IMIS of Ministry of Drinking Water and Sanitation) as on 13th December 2015 and Funds Released by the Government to the States in March 2016 on the recommendation of the NITI Aayog

Sl.	Name of State	Arsenic		Fluoride		Total
No.		Total no. of affected habitations	Total affected population	Total no. of affected habitations	Total affected population	Release (Rs. in Crores)
1	Assam	288	102147	109	50645	11.57
2	Bihar	34	65007	442	236504	22.83
3	Karnataka	7	11762	1044	779213	59.90
4	Punjab	175	210349	254	309242	39.35
5	Uttar Pradesh	39	55594	143	121148	13.39
6	West Bengal	784	1224568	1002	584134	236.98
7	Andhra Pradesh	0	0	394	280655	21.26
8	Chhattisgarh	0	0	50	13803	1.05
9	Gujarat	0	0	5	11772	0.89
10	Haryana	0	0	10	35185	2.66
11	Jammu & Kashmir	0	0	1	6227	0.47
12	Jharkhand	0	0	10	1975	1.50
13	Kerala	0	0	95	260499	19.73
14	Madhya Pradesh	0	0	358	130113	15.85
15	Maharashtra	0	0	179	468707	24.08
16	Odisha	0	0	147	26375	2.00
17	Rajasthan	0	0	6904	4374419	431.29
18	Telangana	0	0	866	1195168	94.58
19	Uttarakhand	0	0	1	8126	0.62
	Total	1327	1669427	12014	8893910	1000